### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO. 775 TO BE ANSWERED ON DECEMBER 07, 2023 INFRASTRUCTURE IN URBANIZED VILLAGES

### NO. 775. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether specific measures are being undertaken by the Government to improve the infrastructure in urbanized villages in Delhi and if so, the details thereof;
- (b) the manner in which the Government is prioritizing the development of communal and recreational facilities like parks and playgrounds in these areas;
- (c) whether the Government intends to balance the preservation of cultural heritage with modern infrastructural development in these urbanized villages and if so, the details thereof;
- (d) the budget allocation and timelines for these development projects; and
- (e) whether the Government is ensuring the participation and feedback of local communities in the planning and execution of these infrastructure projects and if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (e) The Delhi Development Authority (DDA) has informed that development works including infrastructure provisions in urbanized villages is taken up by the Government of National Capital Territory of Delhi (GNCTD) and other local bodies. DDA undertakes the works in those areas of urbanized villages, which are declared as development area under Section 12 of the Delhi Development Act 1957.

DDA has informed that provisions of facilities in the revenue estate of urbanized villages is governed as per Master Plan/ Zonal Plan.

Development areas of DDA are to be developed through voluntary participation of land owners by pooling their lands as per prevailing norms.

Master Plan for Delhi has provisions for conservation of heritage which aims at identification of heritage zones & archaeological parks and development of special conservation plan for listed buildings and precincts.

Municipal Corporation of Delhi (MCD) has informed that it undertakes the development works like improvement of Roads, Storm Water Drains, Parks, Street Lights etc. in the urban villages under its jurisdiction. MCD has developed some parks and play fields on the Gram Sabha Land in urbanized villages.

MCD has informed that during the current Financial Year 2023-24, Rs 3,500/- lakhs has been allocated under Non-Plan head of Account for the works to be executed in the urbanized village in Delhi. Besides this, development works are also being carried out from the discretionary funds on the request of area representatives.

Delhi Cantonment Board has informed that recreational facilities such as parks, open gyms, schools, roads, drains, sewerage system, water infrastructure and community halls etc. have already been provided by them in some urbanized villages under their jurisdiction.

\*\*\*\*